

of LPG to consumers, with delay mounting to as long as one month in several cases ;

(b) if so, the reasons therefor ; and

(c) the steps being taken by Government in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA :

(a) Yes, Sir.

(b) Backlogs in refill supplies arise due to inadequate availability of LPG, limited bottling capacity, and local operational problems.

(c) Schemes for increased LPG production augmentation of bottling and transportation capacity and related infrastructural facilities are under implementation.

Oil Exploration Programme

2181. SHRI T. BALA GOUD : Will the Minister of PETROLEUM be pleased to state :

(a) the amount spent by Government during the last three years for oil exploration programme ;

(b) the names of various organisations which were entrusted with this job ;

(c) whether the performance of these organisations were found to be satisfactory; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) and (b) The Oil & Natural Gas Commission and Oil India Limited are engaged in oil exploration and production of hydrocarbons in the country. Their plan expenditure during the last three years was as follows :

	(Rs. Crores)
1982-83	1475
1983-84	1711
1984-85	1960 (anticipated)

(c) and (d). Yes, Sir. The balance recoverable reserves increase between 1982 and

1984 by approximately 98 million tonnes ; self sufficiency in crude oil increased from 56% in 1982-83 to 69% at present.

Auto Telephone Exchange at Kotkapura (Punjab)

2182. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether an Auto Telephone Exchange had been sanctioned for Kotkapura Town (Punjab) ;

(b) if so, the reasons for delay in setting up the Auto Telephone Exchange there ;

(c) whether any representation in this regard has been received by him ; and

(d) if so, the action taken or proposed to be taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :

(a) Yes, Sir.

(b) A bigger building for housing the main auto exchange is required to be constructed.

(c) Yes, Sir.

(d) 1500 lines auto exchange equipment has been allotted for automatization of existing manual exchange at Kotkapura and project estimate has been sanctioned to enable commencement of construction of building for housing the main automatic exchange.

Refund of Security Money by Andhra Pradesh Scooters Ltd.

2183. SHRI KAMLA PRASAD SINGH: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Andhra Pradesh Scooters Ltd. are not refunding the security money to the prospective buyers who are no more interested in the purchase of their scooter ;

(b) if so, the reasons thereof ; and

(c) the steps Government propose to take to ensure refund of security amount with necessary interest ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :

(a) M/s. Andhra Pradesh Scooters have reported that refunds are being made to the applicants within the stipulated three months period.

(b) and (c) Do not arise.

[Translation]

Opening of Petrol Pumps Around Transport Nagar, Kota.

2184. SHRI SHANTI DHARIWAL: Will the Minister of PETROLEUM be pleased to state :

(a) whether Government propose to open a petrol pump around Transport Nagar in Kota in Rajasthan ;

(b) if so, the action taken by Government in this regard ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) No, Sir.

(b) Does not arise.

(c) A suitable site has yet to be earmarked by the Urban Improvement Trust, Kota for development of a retail outlet in the proposed Transport Nagar Complex.

Opening of Petrol Pumps in Rajasthan

2185. SHRI VISHNU MODI : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have proposed any scheme for opening new petrol pumps in Rajasthan ;

(b) if so, the details in this regard and the time by which it is likely to be implemented ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) Yes, Sir.

(b) and (c) 67 locations in Rajasthan are included in the Oil Industry's Marketing Plan for 1984-85. The process for selection of distributors for these locations is under way. Considering the various steps which precede the commissioning of a petrol/diesel retail outlet, it does not seem feasible to indicate the time for such commissionings.

[English]

Disposal of Pending Cases

2186. SHRI SHANTA RAM NAIK : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government propose to enact any law to lay down specific time-limit for courts of law to dispose of judicial cases ;

(b) if not, how Government intend to effectively tackle the problem of pending litigations in the country ; and

(c) whether Government propose to amend procedural laws in the country for speedy disposal of judicial cases ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) :

(a) to (c) It is not practicable to impose time limits on the disposal of cases. The Government are aware of the position and are continuing to address themselves to this problem. A revised Code of Criminal Procedure was enacted in 1973 and amended from time to time. Certain amendments were also made in the Code of Civil Procedure in 1976 to expedite disposal of cases. Amendment to these Codes are considered as and when felt necessary.

Construction of Post Office and Telephone Exchange Buildings in Dinapur Cantonment, Patna (Bihar)

2187. SHRI ABDUL HANNAN ANSARI: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the President, All India Urdu Press Correspondents' Association,